the light of the judgment, in respect of i the corporate bodies etc. under their ad- [ ministrative control.

## Oil Refiner) at Madutra

\*149. SHRI MR CHANDRA DEB IIURMAN : Will the Minister of PETRO-LEUM be pleased to state :

(a) what is the stage of construction work of Mathura Oil refinery: and

(b> the number of new oil refineries which are going to be set up in India during the Fifth Five Year Plan period '?

THE MINISTER OF PETROLEUM (SHRI K. D. MALAVIYA) : (a) The work of setting up of the proposed 6 million tonnes refinery at Mathura is progress ng. The process design work is complete, contract for major portion of imported equipment has been prepared and the required land has been acquired. Detailed engineering is in progress. Work at site- is proceeding and construction work will commence in the second quarter 1976.

(b) Besides Mathura Refinery, the other approved projects for expanding the refining capacity in the Fifth Plan include a one-million tonne refinery at Bongaigaon in Assam and expansion of Koyali refinery by 3 million tonnes. The work on these projects is in progress.

## Introduction of new (rains

\*150. SHRI RABI RAY Will the Minister of RAILWAYS be pleased to state

(a) what are the new trains that have b?en introduced during the last six months; and

(b) whether it is a fact that total number ! of running hours of long distance trains have been reduced; if so, the details in this re-; card'.'

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MO-HAMMAD SHAFI QURESHI): (a) an-1 (b) Statement *[See* Appendix XCIV, Annexure Nos. 19 and 20] indicating the non-snb-urban trains introduced during the last six months ending December, 1975 and the details of trains whose running time has been reduced by 15 minutes or more in the November, 1975 time table are laid on the Table of the Sabha.

## Task force fof Zonal Railways

151. SHRI KHURSHED ALAM KHAN : Will the Minister of RAILWAYS be pleased' to state :

(a) whether it is a fact that a task force has been set up for each zonal railway, for quick execution of social obligation works in the interest of the travelling public:

(b) whether it is also a fact that in the wake of the new economic programme, the Railways have undertaken a large number of projects for the welfare of the people; and

(c) if so, what is the progress achieved so far in this behalf?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH): (a) Yes; but task force has been set up with a view to expedite social obligation works which affect the ! common man in general and not exclusively travelling public.

(b) Social obligation works are under-

<sup>1</sup> taken by Railways on behalf of the State Governments, Public undertakings and local bodies as deposit works. Broadly, the following types of works fall in this category

(i) Pipe line crossings across Railway

tracks; (ii) Electrical crossings across railwaytracks :

(in) Small water distributories and canal crossings; and

(ivj New level crossings.

(c) The progress of these works is being watched by the task force consisting of Chief Engineer (Open Line), Chief Engineer (Constn.) and Chief Electrical Engineer and the progress is being reviewed by the General Managers of the Zonal Railways. The reports of these reviews arc awaited.